

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.10.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 375/2024 For Stay IA No. 1025/2024	Dr. Goli Nagasaina Rao Suspended Director of M/s. Mangalagiri Textile Mills Pvt. Ltd. Vs M/s. Mangalagiri Textile Mills Pvt. Ltd. Represented by Its IRP, Mr. Immaneni Eswara Rao & Anr.	Mr. Arvind Rajagopal	Mr. VVSN Raju For Caveator
2.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation. Pvt. Ltd. Vs Tamil Nadu Generation and Distribution Corporation Ltd.	Mr. AR Ramanathan	Mr. ST Raja For Caveator
3.	Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt. Ltd.	Mr. Rajiv Bhatnagar, CA	
4.	Comp App (AT) (CH) (Ins) No. 378/2024 For Stay IA No. 1033/2024	S.Sankaranarayanan And 32 Ors. Vs Mr. Balakrishnan Venkatachalam, RP of M/s. Sovereign Developers & Infrastructure Pvt. Ltd.	Mr. AG Sathyanarayana	Ms. Abitha Banu For Caveator

5.	Comp App (AT) (CH) No.69/2024 For Stay IA No. 1024/2024	Sekar Krishnashanthy, Director, Sripathy Associate Pvt. Ltd. Vs Srinivasamoorthy Vimala alias Vimala Srinivasamoorthy, Director, Sripathy Associate Pvt. Ltd. & 8 Ors.	Mr. Vikram P Jain	Mr. Ramaswamy Meyyappan For Cavetaor
6.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024)	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd.	Mr. Mayank Sapra	
7.	Comp App (AT) (CH) (Ins) No.352/2024 For Exemption IA No. 964/2024 For Stay IA No. 965/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr.	Mr. Pawan Jhabakh	Mr. Amir Bavani- R1
8.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No.1392/2023 For Exemption IA No.1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, United Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Restoration App No. 14/2024 in TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs M/s MetroCorp Infrastructure Ltd WITH	Mr. SM Vivekanandh	
10.	Restoration App No. 18/2024 in TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019)	Karthik Kalevar & 14 Ors. Vs M/s. Metocorp Infrastructure Ltd	Mr. SM Vivekanandh	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 446/2022 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 196/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak IRP of Corporate Debtor Vs Girdhari Lal Sharma RP of Noble Ispat & Energies Ltd. & 2 Ors. WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh-R2
12.	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak, IRP of Corporate Debtor Vs Girdhari Lal Sharma, RP of Noble Ispat & Energies Ltd. & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
13.	IA No. 366/2023 (For Condone Delay) & IA No. 365/2023 (Delay in representation) In Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023	Mr. Eragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh-R1
14.	IA No. 1418/2023 (For Condone Delay) In Comp App (AT) (CH) No. 115/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mr. Mohammed Imtiyazuddin & 26 Ors	Mr. Vinaybabu Gadi, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 R18-R22 Mr. Ch. Veeranjaneyulu, CS- R8 Mr. Naresh Kumar Sangam- R13-R15
15.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4
16.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4

17.	IA No.565/2023 (For Additional docs), in Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan- R3
18.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No.701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
19.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No.824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
20.	IA No. 1308/2023, 99 & 1034/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Saai Sudharsan R1 Mr. Manjeet Bucha IRP/R2
21.	Comp App (AT) (CH) (Ins) No.166/2024 For Stay IA No. 438/2024 For Exemption IA No. 439 & 440/2024	Rythm Jain through her Special Power of Attorney Holder Mr. Lallan Singh Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	IA No. 483/2024 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 177/2024 For Stay IA No. 485/2024 For Exemption IA No. 484/2024	Rythm Jain Through her SPA Holder Mr. Lallan Singh Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Ms. Sujatha Chattopadhyay	Mr. Ankur Goel	Mr. VV Sivakumar

23.	IA No. 759/2024 (For Additional docs.) In Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024	Syama Shinu Vs The South Indian Bank Ltd. & Anr	Mr. Veerabathran Prasanth M	
24.	IA No. 656/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No.248/2024 For Delay in refiling IA No. 658/2024 For Stay IA No. 657/2024	Office of the Superintending Engineer & 3 Ors. Vs Madhusudhan Rao Gonugunta, RP of Dharti Dredging & Infrastructure Ltd. & 2 Ors.	Mr. EK Kumaresan	Mr. Pranava Charan- R2 R3
25.	IA No. 822/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 308/2024	Mr. Rajesh Chillale Liquidator, M/s. Kanakadhara Ventures Pvt. Ltd. Vs Mr. P. Venkateswara Rao & 14 Ors.	Mr. VVSN Raju	Mr. Rahul Balaji- R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No.237/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM
27.	Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
28.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1
29.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH	Ms. Pavitra Venkateswaran	Mr.Aditya Reddy- R1 Mr.Pradeep Joy- R2 Mr.Rama Subramaniam Raja R3 Mr.N Somasundaar R10 Mr.H Arunachalam R21

30.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniam Raja R3 Mr. Pradeep Joy- R4
31.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Ms. Beena Thomas Vs Mohamed Biju & 2 Ors.	Mr. Pranava Charan	
32.	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.Sathiyarayanan- R1
33.	Comp App AT) (CH) (Ins) No. 199/2024 For Urgent Listing IA No. 543/2024	Atlantic Spinning and Weaving Mills Ltd rep. by its Liquidator Ms. Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, M/s. Sir Cloth Manufacturer Co. & 3 Ors	Mr. VV Sivakumar	Mr. Ankur Goel- R1
34.	Comp App (AT) (CH) (Ins) No. 252/2024 For Urgent Hearing IA No. 678/2024 For Exemption IA No. 679/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors.	Mr. VV Sivakumar	
35.	Comp App (AT) (CH) (Ins) No. 224/2024 For Stay IA No. 596/2024	ICICI Bank Ltd. Vs Mr.Anil Kumar Khicha, RP of Ambojini Property Developers Pvt. Ltd. & Anr.	M/s Shivkumar & Suresh	Mr. Anant Merathia For Caveator
36.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. V Aneesh	Ms. Srihitha

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
38.	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
39.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. B Arvind Srevatsa
40.	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020 For Exemption IA No. 492/2020 For Direction IA No. 493/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi-R1 Ms. Madhusmita Bora- R2
41.	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020 For Exemption IA No. 495/2020 For Direction IA No.496/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi-R1 Ms. Madhusmita Bora- R2
42.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Mr. Sudershan Kumar Manchanda & 2 Ors. Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors.	Mr. Anirudh Krishnan	Mr. Smaran Shetty-R1, R2, R4, R6 Mr. Pradeep Nayak-R5

43.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
44.	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 &1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan R5
45.	Comp App (AT) (CH) (Ins) No. 217/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
46.	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
47.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
48.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr.Arjun K Perikal
49.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. G Nandagopal	Mr. Pranava Charan
50.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No.1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr.Y Suryanarayana
51.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Ridhima Estates Pvt. Ltd.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan

52.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/s Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran-R1 Ms. MS Mano Ranjani-R2
53.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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